

RESERVED

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD**

(THIS THE 11th of August 2011)

Hon'ble Mr. S.N.Shukla, Member (A)
Hon'ble Mr. A.K. Bhardwaj, Member (J)

Original Application No.941 of 2004
(U/S 19, Administrative Tribunal Act, 1985)

Tarkeshwar Bharathi,
S/o Shri Ramesh Kul Bharati,
Resident of Jhanda Bharti Ke Math,
Post Office Rani Bazar,
District Ballia.

..... *Applicant*

Versus

1. Post Master General, U.P. Circle, Lucknow - 24.
2. Director of Account (Postal), U.P. Circle, Lucknow- 24.
3. Superintendent, Department of Post Offices (West), Varanasi.
4. Superintendent, Department of Post Offices, Bhopal, District Bhopal, M.P.
5. Union of India, Ministry of Telecommunication Department of Post through its Secretary.

..... *Respondents*

Present for Respondents : *Shri N.P. Shukla*

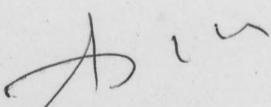
N.P. Shukla

ORDER

The applicant appeared in the examination for promotion to the cadre of postman and having been qualified the same he got promotion in such capacity i.e. Post Man w.e.f. 21.06.1975.

2. In terms of TBOP skill, Postmen were entitled to benefit of first Time Bound Promotion on completion on 16 years of service and second TBOP on completion of 26 years of service. In the present case, the applicant completed 16 years of service as postman on 21.06.1991. Accordingly, he was granted the benefit of first up-gradation in terms of aforementioned scheme, he was granted pay scale of Rs. 950-1450/- w.e.f. 21.06.1991. He could have become entitled to second PBOP (Time Bound promotion) only on 21.06.2001, however, before that he retired on 31.12.2000, thus could not be given such benefit.

3. In view of afore mentioned, I do not find any infirmity in the impugned order dated 16.10.2003, accordingly, declined to interfere with the same O.A. dismissed. No order as to costs.


 (A.K. Bhardwaj)
Member (J)


 (S.N. Shukla)
Member (A)

Shashi